

Letter No.....805...../

From

Uma Shanker Prasad Singh
Principal District & Sessions Judge
Godda

To,

The Registrar General
Hon'ble High Court of Jharkhand
Ranchi

Godda, dated the 02nd day of July, 2016

Sub – Regarding updation of information with regard to infrastructure of the Judgeship.

Sir,

With reference to the Hon'ble High Court's Letter No. 520-543/Admn. Misc. dated 11-04-2016 and subject noted above I am sending herewith the desired information in the enclosed format.

This is for your kind information and needful.

Yours faithfully


Principal District & Sessions Judge
Godda

Name of the Judgeship - Godda

Calendar Year - 2016

Statement for the Quarter - 1st(Jan-Mar)/ 2nd(Apr-June)/ 3rd(July-Sept)/ 4th(Oct-Dec) (Tick whichever is applicable)

(1) Number of Court Rooms for Judicial Officers of District & Subordinate Courts constructed/ completed during the Quarter	(2) Total number of Court Rooms for Judicial Officers of District & Subordinate Courts available/ existing during Quarter	(3) Number of Court Rooms for Judicial Officers of District & Subordinate Courts under construction during Quarter	(4) Number of Residential units for Judicial Officers of District & Subordinate Courts constructed/ completed during Quarter	(5) Total number of Residential units for Judicial Officers of District & Subordinate Courts available/ existing during Quarter	(6) Number of Residential units for Judicial Officers of District & Subordinate Courts under construction during Quarter
Nil	13	15	Nil	13	16


Principal District & Sessions Judge
Godda